

**THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN):** (a) No.

(b) Does not arise.

(c) Halt stations are upgraded into regular stations provided there is sufficient traffic justification and the conversion is financially justified on the basis of additional earnings and additional expenditure. Proposals to upgrade Tektar, Muraita and Korahiya halts into flag stations were accordingly examined but not found financially justified as the working expenses of each of these halts would go up by about Rs. 50,000 resulting in heavy recurring losses.

#### **Licence fee for Catering Contractors**

9320. SHRI A. G. SUBBURAMAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Railway Administration had issued orders for the annual review and revision of licence fee of catering contractors;

(b) if so, whether any review had been conducted after 1973, that is after the restoration of train services curtailed due to coal shortage;

(c) if not, the total amount of loss incurred by Railways due to non-revision; and

(d) the action proposed to recover the said loss from the catering contractors?

**THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN):** (a) Licence fee is renewed bi-annually.

(b) to (d) Periodical review of licence fee is undertaken as and when due. At no stage licence fees were

reduced and question of any loss on this account does not arise.

#### **Commodities to be transported by Coastal Shipping**

9321. SHRI S. B. SIDNAL: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is proposed to identify commodities which could be transported by coastal shipping expeditiously; and

(b) if so, the details thereof?

**THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL):** (a) and (b) Government have set up a Committee to prepare a plan for the Eighties in respect of coastal shipping. This Committee will *inter alia* identify bulk cargoes which may be earmarked for coastal shipping. The Committee's report is awaited.

#### **Roads in Nagaland . .**

9322. SHRI CHINGWANG KONYAK: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) the total Kilometres of roads at present in Nagaland; and

(b) the total road length expected to be at the close of the Sixth Five Year Plan period?

**THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH):** (a) 5785 Kilometres as on 31-3-1979.

(b) An outlay of Rs. 82.05 crores was proposed by the Nagaland Government for achieving a target of 7193 Kilometres. However, the outlay approved for the Plan 1980-85 is Rs. 50 crores, which would necessitate corresponding modification in the originally visualised target also.\*